

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-137(ND)2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.05.2018

NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the petitioner:		Mr. Pankaj Bhagat & Mr.Amitav, Advocates	
	Present for the Respondent:		Mr. Navneet Kumar Jain, IRP	

ORDER

The IRP has filed the minutes of the meeting of the COC whereby they have proposed the name of Mr. Sanjay Gupta (registration No. IBBI/IPA/003/IP-N00047/2017-18/10534) as the Resolution Professional. In view of the appointment of Mr. Sanjay Gupta as the RP is hereby being confirmed by this Bench.

Let interim report be filed by the RP on 3rd July, 2018. The IRP in this case is hereby discharged.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)